सकेगी तो बाजार में जो दाम चढते जाते हैं, वे नहीं बढ़ पायेंगे। यही में जानना चाहता हं।

श्री शंकर दबाल तिह: चिंत: जी को कोई चिंता नहीं है :

SHRI CHINTA MOHAN: Sir, today we are producing about 9 million tonnes of fertilizer in the country and there is a shortfall of 3 million tonnes.

MR. CHAIRMAN: His question is only about Gorakhpur. Be precise. You tell him about Gorakh-

SHRI CHINTA MOHAN: We need about 12 million tonnes of fertilizer nutrients today. He is asking about Gorakhpur. The Prime Minister is also very keen that the unit ... (Interruptions)

श्री शंकर दयाल सिंह: सभापति जी, भ्राज प्रधान मन्नी का दिन है लकिन प्रधान मंत्री ने एक जवाब भी नहीं दिया।

श्री सभापति: जवाब देने दो भाई। इन्हें ग्राप जवाब देने दीजिए।

SHRI CHINTA MOHAN: The HFC and FCI are all sick units based on old technology. He is particularly referring to Gorakhpur in Uttar Pradesh. In Gorakhpur we are trying...(Interruptions)...

थो शंकर दयाल सिंह: संभावति जी, अर्ज प्रधान मंत्री जी कर दिन है लेकिन प्रधान संत्री जी ने एक जवाब भी नहीं दिया है। कोई मंत्री उनका जो फिक्स है, उतर नहीं दे रहे हैं, उसकी भी वे नहीं सुधार रहे हैं।

SHRI CHINTA MOHAN: We have constituted a committee. We have asked the committee to give its report. The committee has 16 RS-2.

given its report. We are trying to send this to... (Interruptions)

to Questions

श्री राम नरेश यादव : सभापति जी। मेरे अश्न का उत्तर नहीं आधा। यह उत्तर नहीं है :

12.00 Noon

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): I have received strong reprsentations from Members of Parliament in regard to the Gorakhpur unit. We have asked for a special report and we would like to take quick measures to turn it around because I have been told that more than any other unit there are greater possibilities of turning around this unit.

MR. CHAIRMAN : Question Hour is over.

[The Deputy Chairman in the Chair]

ORAL ANSWER TO SHORT NOTICE QUESTION NO. 1

Discontentment among employes s due to retrenchment policy

LAL KRISHAN SHRI SHARMA: Will the Prime Minister be pleased to state:

- Government are (a) whether aware of the frustration and discontentment among the Government employees due to the retrenchment policy being implemented by Government;
- (b) whether Government have decided to lower the retirement age of their employees;
- (c) if so, the reasons therefor; and
- (d) whether Government have drawn any a phased programme to implement the decision; and it so, the details thereof?

THE MINISTER OF STATE IN THE MANISTRY OF PER-SONNEL, PUBLIC GRIEVANCES PENSIONS AND (SHRIMATT MARGARET ALVA): (a) There is no proposal to retrench Government Servants The Government have initiated certain measures to review the functions and organisation of some Ministries/Departments in the context of the new economic policies. Measures have been initiated to bring about economy in Government expenditure. These may bring about a reduction in the Government establishment. The employees found surplus in any establishment will be suitably redeployed under the Scheme for Redeployment of Surplus Staff.

- (b) No, Sit.
- (c) and (d) Do not arise.

क्षी कृषण लाल शर्माः उपसभापति महोदया, में प्रापके माध्यम से प्रधान मंत्री जी से कुछ पूछना चाहता है। अभी मेरे जो श्रह्मकालिक प्रयत का उत्तर दिया गया है, इसमें या तो जानबुसकर जानकारी को छिपाकर रखा जा रहा है और इसमें, कई तरह के विरोधाभार भी हैं। प्रधान मन्नी जी ने इस बारे में घोषणा की है इनका वक्तब्य है और इन्होंने डक्लपमेंट करैंसिल की बैठक के समापन में यह कहा है कि जो एक हजार पद हैं वह सो०सी० ई॰ झाई॰ और डी॰ जी॰टी॰ डी॰ में खाली क्रिये जायेंगे श्रीर उनको स प्लक्ष घोषित किया जायेगा तथा उनको कहीं धौर चि-डिप्लोइ किया जायेगा प्रधान मंत्री जी ने यह भी कहा है कि केबिनेट क्षेक्र टरी के तत्वाधान में, उसकी ग्रध्यक्षता में एक कमेटी मुकरिर की जा रही है जो सभी मिनिस्ट्रिज में इस बात का पता नगायेगी कि कितनी पोस्ट सरप्लस हैं। उन्होंने तारीख भी तय की कि फरवरी, 1992 के अन्त में वह इसका पतालगाकर सरकार सारे आंकडे बतायेगी इसके बारे में यह भी कहा गया है कि हम जो कुछ रिट्रेंचमेंट कर रहे हैं वह रिट्रेचमेंट नहीं है और हम इसको रि-डिप्लीयमेंट कर रहे हैं। मैं ग्राज यहां पर इस सदन

में भ्रापके सामने यह प्रश्न स्पष्ट करवाना चाहता हूं और मैं यह पूछना चाहता हूं कि रिट्रेंचेमेंट में धौर रि-डिप्लोयमेंट में क्या अंतर है ? मैं मानता हूं कि यह रिट्रेंचमेंट है और इसको छिपायी जा रहा है। रिट्रेंचभेंट का मतलब यह है कि एक ब्रादमी को एक जगह से हटा दिया जायेगा धौर इस तरह से जो लोग हटाये जायेंगे इनको हटाने के बाद इनको कहां रि-डिप्लोइ किया जायेगा, इसका कोई प्राद्यान नहीं है और ग्राज तो यह स्थिति है कि यदि कोई फ्टपाथ पर भी बैठा हो या कोई झुग्गी-स्रोपड़ी वाला भी हो तो जब तक हम पहले इसको कोई ब्राल्टर-नेटिव प्रोवाष्ट्र नहीं कारते तब तक एक जनह से उसे नहीं हिला सकते। ग्रब इसमें मैं... (स्यवधान)

उपसभापति : ग्रुष्ण लाल जी आप सवाल तो पूछ लीजिए, डिस्कशन थोड़ी हो रहा हैं।

श्री कृष्ण लील शर्माः मैं ग्रपने पुरक प्रयन किमोक−1 में यह जानना चाहता हूं कि-सरकार इस बात को स्पष्ट करे कि उन्होंने किस प्रकार सारे विभागों में सरप्लस पोस्ट निर्वारित करने का किय⊺ है निर्णेय श्रीर क्य र रिट्रेंचमेंट है या नहीं हैं ? मेरे सवाल का दूसरा हिस्सा यह है कि अगर यह रिद्रेचमेंट नहीं है, रिद्यम्प्लायमेंट है तो क्या ये जितने भी लोग यहां से हटाए जायेंगे, क्या ये अपनी सीनियोरिटी, सर्विस कंडीशंस बरकरार रख सकेंगे ? जो ब्राल्टरनेट जगह उनको दी जाएगी, वहां ये सब चीजें उनको प्रोवाइड की जायेगी, यह मेरा पहला पूरक प्रश्न है।

उपसमापति : बड़ा लम्बा सव।ल है।

SHRIMATI MARGARET AL-VA: Madam, I would like to clarify that there has not been a single regular employee of the Government who has been retrenched. The intention is not to retrench. The intention is, where staff is found to be in surplus, or where be-

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cause of the new policies, certain Ministries and certain departments have become redundant the staff in these Ministries and departments are being redeployed where they are needed and where they can work. I am sure the hon. Member will agree with me that we cannot have people who just sit and draw salaries when there is no work in a particular department or a particular unit. Therefore Government has started the process of identifying departments, posts or certain units which would have to be given other things to do. This is what we mean by redeployment. The Prime Minister has assured the Partiament and the country that it is not our intention to retrench people but that we will find for them other posts and other things to do within the Governments when we have identified posts which are to be abolished in particular Ministries.

Oral Answers

श्री कृष्ण लाल शर्माः उपसभापति महोदया, मेरे सवाल का उत्तर नहीं आया है। **क्यों**कि ये ग्रभी तक छिपा गहे हैं। महोद्या, रिट्टेंचमेंट धौर रिइम्प्लायमेंट में भ्रांतर है और इनके जवाबसे 4ह स्थब्द नहीं हो रहा है।

महोदया, कांग्रेस ने अपने घोषणापत्र में दो बःतों का वश्यदा किया था। एक तो यह कि 100 दिनों में महगाई को जूल ई, 1990 की पोजिशन पर ले ज!येंगे दूसरा वायदा उन्होंने यह किया या कि हम एक करोड़ नथा इम्प्लायमेंट प्रतिवर्ष देंगे श्रीर इस शताब्दी के श्रांत तक हम 10 करोड नयः इम्प्लायमेंट देंगे । मैं यह पूछना चाहता हू चाहे वह नई इडस्ट्रियल पोलिसी बनी है, नई इकनामिक पालिसी बनी है ग्रौर जो यह रिट्रेंचमेंट या सरप्लस या जो कुछ भी करने की सरकार की योजना है, इसका टोटल इम्पैक्ट इम्प्लाय-मेंट पर क्या होगा? इससे अनइम्प्लायमेंट बहेगा या कम होगा क्योंकि एक करोड नया इम्प्लायमेंट देने के बजाय हमने एक पैनिक किएट कर दिया है सब जगह कि हम तो घटा रहे हैं। पहले ही 1984 से नई गर्ती बंद है, कोई नई भर्ती नहीं

हो रही है 1984 से धौर इस समय घीरे-धीरे आपकी नई पालिसी के अंतर्गत लोग अनइम्म्लायड होते जायेंगे।

मैं यह पूछना चाइता हं कि ये जो कुछ भी नई स्कीम्स बन रही हैं इनका व्पन्त टोटल इम्प्लायमेंट पर क्या होगा द्यौर क्या सरकार ग्राज सदन को श्राप्रवस्त करेगी कि अपने इलेक्शन मैनीफैस्टों के अनुसार वह हर वर्ष एक करोड़ नया इम्प्लायमेंट यहां पर प्रोवाइड करेगी, जाब भ्रपार्चुनिटीज देगी भौर इस शताब्दी के अंत तक 10 करोड़ नए जाब देंगे, यह में स्पष्ट जानना चाहता हं।

SHRIMATI MARGARET AL-VA: Madam, I would like to assure the Member that we stand by our commitment in the manifesto. But I would like to tell him . . . (Interruptions)

SHRI DIPEN GHOSH : As you stood by it in the case of price rise...(Interruptions)

SHRIMATI MARGARET AL-VA: I am not the Minister In charge of price rise. You can table a separate question on that. The quession is specifically about employment...(Interruptions)

SHRI M.A. BABY: Where is the Minister? ..(Interruptions)...

THE DEPUTY CHAIRMAN: The question is not associated with price rise. It is only on employment and unemployment . . (Interruptions)

SHRI M. A. BABY: Madam, it is true. The Minister has accepted that there is no Minister in terms of price rise in this Government... (Interruptions)

THE DEPUTY CHAIRMAN Please, that is not the way. That is not a proper manner (Interruptions)... The Member asked a particular question and the Ministers can answer within their parameters. There is no discussion before the House. (Interruptions). Please, Mr. Baby take your seat. (Interruptions).

SHRI DIPEN GHOSH: Who is the Minister? ... (Interruptions) ...

SHRIMATI MARGARET AL-VA: Madam, all I would say is that employment is not necessarily only in the Government. The new policies, the economic policies, the liberalisation and other steps taken by the Government will generate enough employment in various sectors to be created, Madam, I do want to say that as far as the Government system is concerned, we are rationalising and we are trying to make the Government machinery more efficient. We are not retrenching... (Interruptions).

ं श्री कृष्ण लाल सर्माः एक करोड़ को कैसे ऐप्तायमेंट देंगे ? ...

SHRIMATI MARGARET AL-VA : मुझे पहले जस्तर देने दीजिए, तब स्वाल पुछिए ... (ब्यवधान)

What I am saying is that as far as we are concerned, at the moment, there is no ban imposed on recruitment and there are no orders for retrenchment. There was a ban at one time in 1984 for some time on the Government recruitment. recruitment over the years, been taking place. Perhaps, we have reduced the number in some at as. But I can assure the House that there is no intention, at the moment, for retrenchment at any level in Maybe, some posts Government. which are redundant may be abolished. Maybe, certain vacancies which exist may not be filled up immediately. There are various ways in which we can rationalise and reduce the expenditure on the Government administrative machinery. This is what we are doing at the moment.

(Interruptions)

THE DEPUTY CHAIRMAN: It was his question. We cannot allow another question hour till 1 o' clock.

SHRI DIPEN GHOSH: It is very important. The service conditions of the Government employees are not guided by any Act but by the executive orders in exercise of powers conferred upon the President. Whenever any Government establishment is abolished or truncated or reorganised and the employees are subjected to sufferings, whereelse can we raise the question except in Parliament? For the Government employees, we have got a joint consultative machinery. Something is being said in the joint consultative machinery Madam, the other day also I had asked this question. But the Finance Minister did not reply. The Prime Minister is present here today. In the reply also it has been mentioned —the Department Personnel is also being looked after by the Prime Minister; Madam Alva is the Minister of State-that following this reorganisation or readjustment of this department with that department, or people being transferred or being redeployed, are going to effect economy. reply was very specific in respect of the three departments that they would save money. If they are not going to oe retrenched, how would they effect economy? How would they save expenditure? These are my specific questions. The Prime Minister may be pleased to reply.

THE PRIME MINISTER (SHRIP. V. NARASIMHA RAO): Madam if I can do with 100 Secretaries in the Government of India, I don't see and reason as to why I should keep 120. It is that simple... (Interruptions)

THE DEPUTY CHAIRMAN: Listen to him, Mr. Dipen Ghosh. The Prime Minister didn't interrupt you while you were framing your question.

SHRI P.V. NARASIMHA RAO : Over the years, it has been the unanimous opinion of every expert in this country including the Members of Parliament that the Government has become top-heavy. The upper posts are many more than needed. We could do with less. But when the question of rationalisation came in the past, the axe generally fell on the lower people. This time, we have made it a heartening exception that we wanted 10% cut at every level starting from the Secretaries. I am glad to say that all this has been achieved without a detriment to the efficiency of the Government and the performance of the Secretariat. Now, it is well known that when a post is abolished, the person holding the post for the time being is not sent home. There are well-established | rules, regulations and methods about how they are redeployed. And if any hon. Member can show any one case of a person who was holding a post and as a result of this, has lost his post, then we can certainly look into it. But that has not happened. is no question about that so in the coming years, I would like to make it absolutely clear, Government recruitment will be on the decline, self-employment in the country will be on the increase That is the trend which we have deliberately accepted and that is the trend you will find in the coming years.

(Interruptions)

THE DEPUTY CHAIRMAN: You can write to the Prime Minister if you have any example. Now that matter is over. We go to Papers to be laid on the Table.

WRITTEN ANSWERS TO OUESTIONS

Manufacture of four seater ear without foreign collaboration

*124. SHRI S. MADHAVAN: Will the Prime Minister be pleased to state:

- (a) whether Government are considering to permit manufacturing of feul efficient, low cost, less polluting, four seater cars indigenously without foreign collaboration, if so, what are the details thereof;
- (b) whether it is a fact that a Madras based technician has been awarded prize at an International car designing competition for designing a four wheeler economy car, if so, what are the details in this regard; and
- (c) whether Indian companies from Tamil Nadu/Kerala have applied for permission to manufacture economy cars and if so, what are the details?

THE MINISTER OF STATE IN THE MINISTRY OF IN-DUSTRY (SHRI P.J. KURIEN): (a) Government encourages manufacture of passenger cars based on non-conventional sources of energy like photovoltaic power, electrical power and compressed natural gas etc., as these would lead to conservation of fossil fuel and would also be non-polluting.

- (b) Shri Rajesh Mirajker from Madras is reported to have been adjudged grand prize winner in the General Division at First International Car Design Competition sponsored by a Japanese Design Magazine in January, 1991.
- (c) The following proposals for manufacture of passenger cars have been received from Tamil Nedu/